

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO - 2**

ANSWERED ON 22<sup>nd</sup> JULY, 2024

**Utilization of Central Fund in Government Schools/Newly Sanctioned KVs**

2. Dr. K Sudhakar:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has data regarding the central fund utilization by the State Government across Government schools of Karnataka, if so, the details about the same for Chikkaballapur Lok Sabha constituency;

(b) whether the Government has noticed that many government schools of Karnataka still lack basic infrastructure facilities, if so, the details regarding the central funds granted and utilized by the State of Karnataka;

(c) whether the Government has sanctioned new Kendriya Vidyalayas in Karnataka, if so, the details thereof;

(d) whether the Government has any proposal for starting a new Kendriya Vidyalaya in Chikkaballapur Lok Sabha constituency, if so, the details thereof; and

(e) the data regarding the programme implemented in Chikkaballapur Lok Sabha constituency for the funds sanctioned, utilized, and lapsed for the same during the last five years?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a): Central Government is implementing a Centrally Sponsored Scheme named Samagra Shiksha since 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The fund sharing pattern is in the ratio of 60:40 between Centre and State for the state of Karnataka. The details of expenditure made by the State Government across Government

schools of Karnataka including Chikkaballapur Lok Sabha constituency for the last three financial years is as follows:

State	Financial Year	Total Expenditure (Rs. in Lakhs)
Karnataka	2021-2022	1,24,390.17
	2022-2023	1,13,039.69
	2023-2024	1,46,811.38

Source: PRABANDH PORTAL

(b): Samagra Shiksha Scheme supports creation of school infrastructure facilities. In this regard, Annual Work Plan and Budget (AWP&B) is prepared by the States and UTs based on their requirements and priorities and guidelines issued by the Ministry of Education at the beginning of every year. These plans are then appraised/approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources. As per **UDISE+ 2021-22** report, the Percentage of Government schools having basic infrastructure facilities in respect of Karnataka is as follows:

Sl. No.	Facility	Percentage
1.	Electricity	99.1
2.	Boys' Toilets	94.9
3.	Girls' Toilets	98.1
4.	Drinking Water	99.6
5.	Library or Reading Corner or Book Bank	97.5

Source: **UDISE+ 2021-22**

In respect of basic infrastructure facilities under Samagra Shiksha, the funds sanctioned and expenditure made from 2018-19 to 2024-25 (upto June 2024) for Karnataka State is given below:

Sl. No.	Components	Financial Sanctions(Rs. in Lakhs)	Expenditure( Rs. in Lakhs)
1.	Library Room	75.60	52.06
2.	Girls Toilets	159.50	129.35
3.	Boys Toilets	162.00	122.85
4.	Drinking Water	3.50	3.25
5.	Major Repair	6322.96	748.61

Sl. No.	Components	Financial Sanctions(Rs. in Lakhs)	Expenditure( Rs. in Lakhs)
	Total	6723.56	1056.12

(As per information received from State Government)

(c) and (d): Opening of new Kendriya Vidyalayas (KVs) is a continual process and when a proposal meets the stipulated parameters & norms of KVS, the same is processed for consideration/approval. As of now, one Kendriya Vidyalaya, Gauribidanur is already functioning in Chikkaballapur Lok Sabha constituency since 2018.

(e) Under Samagra Shiksha, the details of funds released, expenditure and balance fund during the last five years (from the year F.Y. 2019-20 to 2023-24) in Chikkaballapur Lok Sabha constituency are as follows:

Rs. in Lakhs

Sl. No.	Year	Funds Released	Expenditure	Balance Fund
1	2019-20	17453.21	17398.91	54.30
2	2020-21	3825.59	3745.19	80.40
3	2021-22	4147.84	3910.36	237.48
4	2022-23	4775.28	4678.65	96.63
5	2023-24	6301.14	6037.45	263.69
<b>Total</b>		<b>36503.06</b>	<b>35770.56</b>	<b>732.5</b>

Note: The balance grant is utilized during the next financial year

(As per information received from State Government)

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